

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 201/(MAH)/2017

CORAM:

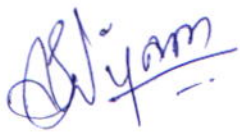
Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.11.2017

NAME OF THE PARTIES: Sika India Pvt. Ltd.
V/s.
Laybond Constructions Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
30)	Adv. Shefali P. Nikam i/b Subhash Bodhan & Co. Naghar Ahman for	for Respondent for Petitioner	 

By consent 20th Dec. '17.

ORDER
TCP 201/I&BC/NCLT/MB/MAH/2017

By Order of the Bench, adjourned to **20.12.2017.**

Sd/-
BHASKARA PANTULA MOHAN
Member (Judicial)

Date : 22.11.2017

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Sd/-
M.K. SHRAWAT
Member (Judicial)